

आयकर अपीलीय अधिकरण, इन्दौर न्यायपीठ, इन्दौर**IN THE INCOME TAX APPELLATE TRIBUNAL  
INDORE BENCH, INDORE****BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER  
AND  
SHRI MANISH BORAD, ACCOUNTANT MEMBER****ITA No.597/Ind/2019  
Assessment Year: 2009-10**

Shri Subhash Chandra Patidar, 68, Laxmi Nagar, Ujjain (Appellant)	<b>बनाम/</b> Vs.	Pr. CIT-Ujjain (Revenue )
P.A. No.ABXPG9945J		
Appellant by	Shri Vikram Gupte, CA	
Revenue by	Shri K.G. Goyal, Sr. DR	
<b>Date of Hearing:</b>	<b>28.07.2020</b>	
<b>Date of Pronouncement:</b>	<b>28.07.2020</b>	

**आदेश / O R D E R****PER KUL BHARAT, J.M:**

This appeal is filed by the assessee against the order of Id. Pr. CIT, Ujjain dated 30.03.2019 for the Assessment Year 2009-10.

2. When this appeal is taken up for hearing, the Ld. Counsel for the assessee has submitted that he may be permitted to withdraw the appeal.

3. The Ld. D.R. has not raised any objection. Thus, this appeal is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed.

Order was pronounced in the open court on 28.07.2020.

Sd/-  
(MANISH BORAD)  
ACCOUNTANT MEMBER

Sd/-  
(KUL BHARAT)  
JUDICIAL MEMBER

Indore; दिनांक Dated : 28 /07/2020

*Patel/PS*

Copy to: Assessee/AO/Pr. CIT/ CIT (A)/ITAT (DR)/Guard file.

By order

**Assistant Registrar, Indore**